

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 11.11.2021 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 943 of 2020	Pitti Coal Company Vs. Mahalaxmi Continental Ltd. & Ors.	Ashish Chauhan	Tanmay Thomas Apoorva Pandey Anand Varma-R1 to R5
2.	Comp. App. (AT) (Ins) No. 454 of 2021	63 Moons Technologies Ltd. Vs. The Administrator, Dewan Housing Finance Corporation Ltd. & Ors. With	Misha Rohatgi Mohta	Liz Mathew Sonali Jain Rohan Rajadhyaksha-R1 Ashish Dholakia-R2 Raunak Dhillon-R3
3.	Comp. App. (AT) (Ins) No. 455 of 2021	63 Moons Technologies Ltd. Vs. The Administrator, Dewan Housing Finance Corporation Ltd. & Ors. With	Misha Rohatgi Mohta	Liz Mathew Sonali Jain-R1 Ashish Dholakia-R2 Aditya Marwah-R3
4.	Comp. App. (AT) (Ins) No. 750 of 2021	Roopjyot Engineering Pvt. Ltd. & Ors. Vs. The Administrator of Dewan Housing Finance Corporation Ltd. & Ors.	Sharmistha Ghosh	Raghav Shankar Sonali Jain-R1 Chitra Rentala-R2 Raunak Dhillon-R3 Neeraj Balakrishnan
5.	Contempt Case (AT) No. 30 of 2020 in Comp. App. (AT) (Ins) No. 1259 of 2019	Loyal Scaffolding Pvt. Ltd. Vs. Goyala Infra Projects Pvt. Ltd. & Ors.	Sushil Kumar Kabra	Kushagra Bansal-R2 Kushagra Bansal

For Admission (Fresh Cases)

6.	Comp. App. (AT) (Ins) No. 902 of 2021	Rajesh Kumar Gupta Vs. Rabindra Kumar Mintri, Resolution Professional & Anr.	Suraj Kumar Singh	
7.	Comp. App. (AT) (Ins) No. 903 of 2021	Bishal Jaiswal Vs. Asset Reconstruction Company (India) Ltd. & Anr.	Sandeep Bajaj	

8.	Comp. App. (AT) (Ins) No. 905 of 2021	Hukum Singh Vs. Adaab Hotels Ltd.	Indramil Ghosh	
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For Admission (After Notice)

9.	Comp. App. (AT) (Ins) No. 940 of 2020	Drive India Enterprise Solutions Ltd. Vs. Valay Group & Ors.	Jitender Chaudhary	Omkar Deosthale-R2 H. Bhende-R3 & R4 Shikha Rai-R5
10.	Comp. App. (AT) (Ins) No. 1014 of 2020	Kailash Devbuild (India) Pvt. Ltd. Vs. Inox Wind Infrastructure Services Ltd.	Anshuman Shrivastava	Prateek Thakkar
11.	Comp. App. (AT) (Ins) No. 27 of 2021	Anish Niranjana Nanavaty Resolution Professional Reliance Communications Infrastructure Limited Vs. Patrimoine Expo Private Limited & Ors.	Misha	Simranjeet Singh Zain A. Khan Sumit Batra Kumar Anurag Singh Kausar Husain-R1 Kausar Husain-R2 Ankit Lohia-R3
12.	Comp. App. (AT) (Ins) No. 315 of 2021	Om Prakash Pandey Vs. Indian Overseas Bank & Anr.	Subhasish Bhowmick	Ramesh Chandra Prusti Sukriti Dutta-R1 Rahul Auddy-R2
13.	Comp. App. (AT) (Ins) No. 485 of 2021	Prayag Polytech Pvt. Ltd. Vs. Prayag Tubes Pvt. Ltd.	Vipul Ganda	Robin Singh Sirohi
14.	Comp. App. (AT) (Ins) No. 560 of 2021	Ambit Concrete Pvt. Ltd. Vs. Ralhan Construction Pvt. Ltd.	Vaibhav Tyagi	Akhil Shankhwar
15.	Comp. App. (AT) (Ins) No. 812 of 2021	Swan Energy Ltd. Vs. Chandra Prakash Jain, RP of E Complex Pvt.	Amir Arsiwala	
16.	Comp. App. (AT) No. 253 of 2019	Sigmalon Equipment Pvt. Ltd. & Ors. Vs. Vinod Kumar	Saswat Pattnaik	Sunil Sharma

For Hearing

17.	Comp. App. (AT) (Ins) No. 85 of 2021	Tijaria Polypipes Ltd. Vs. Kevadiya Construction Pvt. Ltd.	Susshil Daga	Arpit R. Singhvi Ranu Purohit
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By order of Hon'ble Chairperson
-sd/-
Registrar